

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:504
ANSWERED ON:15.03.2012
SCHOLARSHIPS TO CHILDREN
Rao Shri Sambasiva Rayapati

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether it is a fact that when compared to the enrolment figures, only one out of each 4.55 enrolled muslim child in classes I-VII and one out of every 7.7 muslim child in the entire age group obtains a scholarship;
- (b) If so, the details thereof compared to the last three years also, year-wise; and
- (c) the steps being taken to enrol more number of muslim children in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Enrolment figures are not maintained community-wise. However, under the Prime Minister's new 15 Point Programme for the welfare of the minorities, scholarships are awarded to eligible students belonging to the five notified minority communities including Muslims from Class - I onwards. Since the inception of the scholarship schemes, the number of Muslim students who have benefitted from the respective schemes is as follows:-

Name of the Scholarship Scheme	2007-08	2008-09	2009-10	2010-11	2011-12
Pre-Matric	Not launched	3,83,143	13,34,144	34,62,074	37,56,164
Post- matric	18,068	1,48,937	2,93,526	4,20,301	5,07,466
Merit cum Means	13,843	21,349	28,282	31,781	32,017
Maulana Azad National Fellowship		Not Launched	541	1,073	1,606

(b) Does not arise in view of (a) above.

(c) The Right of Children to Free Compulsory Education (RTE) Act,2009, which became operative w.e.f. 1st April, 2010 provides for free and compulsory education to all children in the age group of 6-14 years for classes I to VIII.